GOVERNMENT OF INDIA MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

LOK SABHA UNSTARRED QUESTION No. 4314 TO BE ANSWERED ON 28.03.2017

Vantangia Caste in Forest Preservation

4314. SHRI SHARAD TRIPATHI:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) whether the Government is formulating any scheme for involvement of people belonging to Vantangia caste in forest preservation programmes;
- (b) if so, the details thereof;
- (c) whether people belonging to this caste had protected forests in Eastern Uttar Pradesh and their villages have still not got the status of revenue village which is causing a lot of hardship; and
- (d) the details of the steps being taken by the Government in this regard?

ANSWER

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT, FOREST AND CLIMATE CHANGE (SHBLANIL MADHAY DAVE)

(SHRI ANIL MADHAV DAVE)

- (a)&(b) No, Sir. There is no proposal for formulating special scheme for involvement of Vantangia cultivators in forest preservation programmes in the Ministry.
- (c) &(d) Residents of Vantangias are often engaged in forest management activities. Under the Scheduled Tribes and Other Traditional Forest Dwellers (Recognition of Forest Rights) Act, 2006, titles over 776.151 ha. of forest land have been distributed.